



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,7th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	WA/232/2022 FIXED	SEKHAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A S DHILLON MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 07/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022

23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	WP(C)/7915/2022 B/O	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ORDERS				
19	WA/173/2016 FIXED	RAJENDRA SARMA Versus THE STATE OF ASSAM and 3 ORS	MR.J PAUL MS.B DAS MR A PAUL MS.M M MAHANTA	SC, SEC. EDU. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II AND WILL RISE AT
3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

3	WP(C)/6653/2014 BY SLIP	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
40	WP(C)/7881/2022 FIXED	GALAB DEKA Versus THE DIBRUGARH UNIVERSITY AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MR. A BARUAH MS M DAS	SC, DIB. UNIVERSITY
41	WP(C)/7912/2022 B/O	DR. RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST**

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
13	Crl.A./97/2021 PART-HEARD, BY SLIP	AHON WANGSA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. S D PURKAYASTHA MS A BHATTACHARJEE	MR H R A CHOUDHURY (R- 2,3) MR. R SARMA (R-2,3) MR. R A CHOUDHURY (R- 2,3) PP, A P
14	WITH Crl.A./194/2020	NIPEN DAS @ KALA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. R SARMA MR. R SARMA MR. R A CHOUDHURY MR. R A CHOUDHURY PP, A P
	WITH I.A.(Crl.)/495/2020 in Crl.A./194/2020	NIPEN DAS @ KALA Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, A P

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
55	WP(C)/7623/2022 FIXED	SMITA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	SC, HEALTH
56	WP(C)/7674/2022 FIXED	MURSHIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR G BAISHYA MD. A HASSAN	GA, ASSAM
57	WP(C)/7899/2022 B/O	BIPLAB KALITA Versus THE OIL INDIA LIMITED AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY MR. B B KAKATI	SC, OIL
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
58	I.A.(Civil)/3619/2022 B/O in Cont.Cas(C)/759/2019 WITH Cont.Cas(C)/759/2019	SMTI. PURNIMA NANDI Versus BIKRAM KAIRI, IAS SMTI. PURNIMA NANDI Versus J B EKKA AND ORS.	MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY	SC, PNRD MR. A BHATTACHARJEE
<u>ORDERS</u>				
59	WP(C)/4775/2022 BY SLIP	ABDUR ROUF AND 56 ORS Versus THE STATE OF ASSAMA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS	GA, ASSAM SC, FOREST

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13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
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19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
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23)	MR S SANCHETI	07-12-2022	To	09-12-2022
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29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday, 7th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
66	Cont.Cas(C)/580/2022 FIXED	SAGUFA AHMED Versus SABIR AHMED	MR. D GOSWAMI	
WITH				
67	Crl.Rev.P./40/2021 WITH LCR - 1(ONE) FILE	SMTI. SAGUFA AHMED Versus THE ADDL. DISTRICT MAGISTRATE (SRI BIPUL KUMAR DAS), KAMRUP (M) AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	MR. A SARMA (R-2) MS D DAS (R-2) MR H KALITA (R-2)
68	WP(C)/7910/2022 B/O	HABIBAR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI MR. P. SINGHA	SC, FOREST
69	WP(C)/7913/2022 B/O	M/S KAMAKHYA POWER SOLUTIONS Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
70	WP(C)/7923/2022 B/O	M/S ANUBHAV INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
ADMISSION				
71	WP(C)/6455/2021 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
WITH				
72	WP(C)/6210/2021	DIPANKAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST

73	WITH WP(C)/577/2022 CAVT. NO. 09362/021,	DIPANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. S D PURKAYASTHA (FOR CAVEATOR) MR. B K DAS (r-6) MR S CHOUDHURY (FOR CAVEATOR) SC, FOREST
74	WP(C)/1864/2022 B/O	SAFIQUR RAHMAN TALUKDAR AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. T K DEY MR. M H SAIKIA	GA, ASSAM SC, IRRIGATION SC, REVENUE
75	WP(C)/4887/2022 FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR F K R AHMED MR. R CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
47	Tr.P.(C)./121/2022 B/O	PINKI NAG Versus GANESH DAS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	
<u>ADMISSION</u>				
48	FAO/14/2019 CAVT. NO.1401/2018 FIXED	BAL BHARTI EDUCATIONAL TRUST Versus M/S EASTERN PIPES PRIVATE LIMITED AND 2 ORS	MR. B D KONWAR SR. ADV. MR B SARMAH MR S SHARMA MS. S NEWAR	MR. B PATHAK (r-1 to 3) MR. D BARUAH MR. B BARMAN MS. N UPADHYAY MR. R THADANI (r-1 to 3) MR B HAZARIKA (r-1 to 3) MR V KUMAR (r-1 to 3) FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
49	RSA/184/2022 B/O	RUMI BEGUM AND 4 ORS. Versus MIRA HAZARIKA AND 4 ORS.	MR Z ALAM MR. U B SARMA MS. S NAZNEEN MR. S K DAHAL	
<u>ORDERS</u>				
50	CRP(IO)/179/2022 FIXED	ANANDA DAS Versus BHABESH DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MS P TALUKDAR
	WITH I.A.(Civil)/3431/2022 in CRP(IO)/179/2022	BHABESH DAS Versus ANANDA DAS	MS P TALUKDAR	MR. K BHATTACHARJEE

HEARING

51 Arb.A./12/2019
CAVT. NO.0210/2019
WITH LCR, FIXED

JORHAT DEVELOPMENT AUTHORITY AND
ANR

Versus
SRI PRAKASH BARUAH

MR G N SAHEWALLA
MR G N SAHEWALLA
MR D SENAPATI
MR. A CHETIA
MS. S KATAKEY
MR H K SARMA
MR. M SAHEWALLA

MRS. S ROY
MR R HUSSAIN
MS. B DAIMARY
FOR CAVEATOR

STAY MATTERS

52 Tr.P.(C)./107/2022
FIXED

SMT. ANUVA DAS
Versus
BIPUL CHANDRA DAS

MR. A ROY

MS. N MODI
MR. C SHARMA

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
66	WP(C)/4764/2018 FIXED	RALO TAYAM AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR R KARIM MS. J GHOSH	SC, P AND R.D. GA, ASSAM SC, FOREST SC, A S E C
67	I.A.(Civil)/1618/2021 BY SLIP, AT 2:00 PM in WP(C)/3845/2021 WITH WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS. SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, GHC MR. U K NAIR MRS. K BARPUZARI (R - 5) MR. A CHAMUAH (R - 5) MR. B KONWAR (R - 5) MS D DUTTA (R - 5) SC, GHC
68	WITH WP(C)/1376/2019	CHAM CHUN NAHAR AHMED AND 8 ORS. Versus THE GAUHATI HIGH COURT AND 47 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	MR A D CHOUDHURY (R-7 TO 48) MR. T CHAKRABORTY (R-7 TO 48) MR. D CHOUDHURY (R-7 TO 48) MR. P DUTTA (R-7 TO 48) MR A DUTTA (R-7 TO 48) SC, GHC
ORDERS				
69	WP(C)/7328/2022 FIXED	RAMAKANT SHARMA @ SONU SHARMA Versus GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. DITUL DAS MR. R RAHMAN	SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS**

**ITEM NOS. 1 AND 2 IN THE DAILY CAUSE
LIST HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
59	Bail Appln./3272/2022 B/O	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
<u>MOTION (BA)</u>				
60	Bail Appln./3356/2022 FIXED.	AZAD ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
<u>MOTION</u>				
61	Crl.Pet./950/2022 WITH LCR 1 FILE, FIXED	JITENDER JAIN @ MONU Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
62	Crl.Pet./1204/2022 FIXED.	MOBARAK ALI @ MUBARAK ALI Versus THE STATE OF ASSAM AND ANR	MR D MEDHI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
63	Bail Appln./2622/2022 WITH SCANNED COPY OF CD. FIXED.	MD. BAIDULLAH KHAN Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	PP, ASSAM
64	WITH Bail Appln./2862/2022	MD. SAMSULLAH KHAN Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
61	Bail Appln./3278/2022 FIXED	MAUHAMMAD FAIZAN @ MOHD. FAIZAN AND ANR. Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. M I HUSSAIN N. UDDIN	SC, DRI
62	Bail Appln./3279/2022 FIXED	TOHID AND ANR. Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	SC, DRI
MOTION				
63	AB/3556/2022 FIXED	JAHIDUL ISLAM @ MD. JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A MOBARAQUE S A AKIB	PP, ASSAM
BAIL HEARING (BA)				
64	Bail Appln./2997/2022 FIXED	HANIFUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
65	WITH Bail Appln./2874/2022	SHAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
66	WITH Bail Appln./2955/2022	LOTFOR RAHMAN @ ROCKY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
67	Bail Appln./3321/2022 FIXED	MD ASHIK IQBAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
68	Bail Appln./3336/2022 FIXED	MOHD. SOHAIL Versus THE UNION OF INDIA	MS G DEKA MS. K KALITA	SC, DRI

BAIL HEARING

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,7th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	WP(C)/124/2020 FIXED	MD. INAMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA	MR. P N GOSWAMI, SC, FOREST DEPTT. SC, FOREST
54	WP(C)/5958/2022 FIXED	MINTU KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
40	Crl.Pet./556/2020 AT 10:30 AM	SMTI. SUMITRA BORO Versus THE STATE OF ASSAM AND ANR.	MR. K K GOSWAMI (LEGAL AID COUNSEL) MR J ISLAM	MR Z ALAM MR. A SARMA PP, ASSAM
ORDERS				
41	Crl.Pet./980/2022 WITH LCR 1 FILE, B/O	ATAUR RAHMAN Versus MD. SAMSER ALI	MR. A AHMED MR. I U CHOWDHURY U U KHAN	
HEARING				
42	Crl.A./47/2020 WITH LCR 4 FILES, FIXED	HOLIRAM BORA @ BORAH Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P.), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
43	Crl.Pet./387/2022 FIXED	C LALDINLIANI Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR	PP, ASSAM SC, EXCISE DEPTT.
BAIL HEARING				
44	AB/2578/2022 FIXED	ATIBUL SHEIKH Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
47	CRP(IO)/79/2022 P/H, FIXED	SHAHIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND 27 ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	GA, ASSAM MR D C NATH (r-3 to 18, 20) MRS. S ROY (R-21 TO 28) MR. C SHARMA (r-3 to 18, 20)
	WITH I.A.(Civil)/3100/2022 in CRP(IO)/79/2022	NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ANR. Versus SHAHIDUR RAHMAN AND 33 ORS	MR. C BORUAH	GA, ASSAM MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
	WITH I.A.(Civil)/3125/2022 in CRP(IO)/79/2022	THE STATE OF ASSAM AND ANR. Versus SHAHIDUR RAHMAN AND 5 ORS		MS. R CHOUDHURY
48	WP(C)/3336/2021	SHAHIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS. R CHOUDHURY MD. I H KHAN MS S S ZIA	GA, ASSAM MR. S K SAHARIAH (R-8,9) MR D C NATH (R-8,9) MR. D NATH (R-7) MR. K K PARASAR (5,6) MR. C SHARMA (R-8,9) MR D KALITA (R-7) MS A BHUYAN (R-7) SC, REVENUE
STAY MATTERS				
49	CRP(IO)/274/2022 FIXED	TONMOY BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM SC, ASEC

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LEAVE NOTE OF ADVOCATES FOR 07/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
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